

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-35/1999/939/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT, Cachar, Silchar.

Dated Guwahati the 2nd Feb
January, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/5/86 dtd. 30.01.2023

Sir,

With reference to the above, I am directed to inform you that your prayer for a **day of casual leave on 13.02.2023 with station leave permission, from the evening of 11.02.2023 till the morning of 14.02.2023**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/940-941/A, dated , 02-02-2023

Copy to:

- 1/ The District & Sessions Judge, Cachar, Silchar.
- ✓2. The Project Manager, Gauhati High Court.

Sdf

JT. REGISTRAR (VIGILANCE)